

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
LOK SABHA
UNSTARRED QUESTION NO.2156

TO BE ANSWERED ON 28TH JULY, 2017/ SRAVANA 6, 1939(SAKA)

Medical Facilities to Bank Employees

2156. SHRI CHANDU LAL SAHU:

QUESTION

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government provides medical facilities to the employees of Public Sector Banks (PSBs) including employees of Central Bank of India;
- (b) if so, the details thereof;
- (c) whether the Government also provides medical facilities to the retired employees of PSBs;
- (d) if so, the details thereof, if not, the reasons therefor; and
- (e) the steps being taken by the Government to provide medical facilities to the such retired bank employees?

ANSWER

**The Minister of State in the Ministry of Finance
(Shri Santosh Kumar Gangwar)**

(a) to (e): Medical facilities to the employees of Public Sector Banks (PSBs) are governed by the agreement arrived at between Management of Banks and Apex level Workmen Unions/Officers Associations of Banks.

Government has advised the PSBs that they may consider the option of Group Insurance Policies for both serving and retired employees instead of direct payment of benefit from Staff Welfare Fund. As such, medical facilities to retired employees of PSBs are decided by individual/respective PSB.

Accordingly, a group medical insurance scheme has been introduced in Central Bank of India for serving employees (both officers and award staff) and the said scheme is also available to retired employees and their spouse. The said scheme is optional in case of retired employees.
